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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.J., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK AND CALCUTTA.

| DAY AND DATE. | STANDARD TIME. | PLACE. | REMARKS. |
|------------------|----------------|---|---|
| AUGUST, 1940— | | | |
| Monday, 19th ... | 4-11 A.M. | Arrive Cuttack ... | (State Saloon to be detached and kept in a quiet siding.) |
| | 7-30 A.M. | Detrain and drive to the Circuit House. | |

| DAY AND DATE. | STANDARD TIME. | PLACE. | REMARKS. |
|--------------------|----------------|--|-----------------------|
| AUGUST, 1940— | | | |
| Tuesday, 20th | } | HALT. | |
| to | | | |
| Friday, 23rd | | | |
| Saturday, 24th ... | 9-28 A.M. | Entrain. | |
| | 9-30 A.M. | Leave Cuttack ... | ... By special train. |
| | 11-50 A.M. | Arrive Puri. | |
| | | Detrain and drive to Government House. | |

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

*Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

*Will not accompany His Excellency to Calcutta.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO BERHAMPUR (GANJAM) AND CUTTACK.

| DAY AND DATE. | STANDARD TIME. | PLACE. | REMARKS. |
|--------------------|----------------|--|--|
| SEPTEMBER, 1940— | | | |
| Sunday, 1st ... | 10-00 P.M. | Entrain at Puri. | |
| | 10-50 P.M. | Leave Puri ... | ... By special train. |
| Monday, 2nd ... | 3-15 A.M. | Arrive Berhampur | ... The special train will be kept in a quiet siding. |
| Tuesday, 3rd ... | | HALT ... | ... His Excellency and party will stay in the special train. |
| Wednesday, 4th ... | 3-00 A.M. | Leave Berhampur | ... By special train. |
| | 7-55 A.M. | Arrive Cuttack ... | ... His Excellency and party will stay in the special train. |
| | 5-45 P.M. | Leave Cuttack ... | ... By special train. |
| | 8-35 P.M. | Arrive Puri. | |
| | | Detrain and drive to Government House. | |

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

All letters and telegrams addressed to His Excellency the Governor and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor, Orissa.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 16th August 1940.

No. 4370-L.S.-G.—The services of Civil Assistant Surgeon, Dr. Sitikantha Misra, M.B., B.S., attached to the Berhampur Headquarters Hospital, are placed temporarily at the disposal of the Government of India in the Defence Department (Army Branch).

By order of the Governor,
S. DAS,
Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 19th August 1940.

No. 2828-D.—Sri K. Balam Swami, officiating Sub-Registrar, is confirmed in his post, with effect from the 2nd October 1939.

By order of the Governor,
R. P. WARD,
Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 21st August 1940.

No. 3628-E.—Miss Beauty Mahanti, B.A., B.T., Headmistress of the Hindu Women's Training Institution, Cuttack, is appointed to act as Assistant Inspectress of Schools and to perform the duties of the District Inspectress of Schools in Cuttack and Angul in the women's branch of class II of the Orissa Educational Service temporarily for three months, with effect from the 1st August 1940, or till arrangements are made in consultation with the Joint Public Service Commission, whichever is earlier, vice Miss Sudhanshubala Hazra, retired.

By order of the Governor,
S. DAS,
Secretary to Government.

COMMERCE AND LABOUR DEPARTMENT.

NOTIFICATIONS.

The 16th August 1940.

No. 5536—IE-23/40-Com.—In exercise of the powers conferred upon him by sections 6 and 9 of the Indian Christian Marriage Act, 1872 (XV of 1872), the Governor of Orissa is pleased to revoke the licences granted in Law and Commerce Department notification No. 1301-Com., dated the 24th February 1937, to the Reverend Edwin Theodore Ryder, B.A., B.D., of the Baptist Missionary Society, Cuttack, to solemnize marriages between persons, one or both of whom is a Christian or are Christians, and to grant certificates of marriages between persons who are native Christians, within the territories under the administration of the Government of Orissa.

The 16th August 1940.

No. 5537—IE-23/40-Com.—In exercise of the powers conferred upon him by section 7 of the Indian Christian Marriage Act, 1872 (XV of 1872), the Governor of Orissa is pleased to cancel the Law and Commerce Department notification No. 5101-Com., dated the 23rd April 1936, appointing the Reverend Edwin Theodore Ryder, B.A., B.D., of the Baptist Missionary Society as the Marriage Registrar for the district of Cuttack.

By order of the Governor,
W. W. DALZIEL,
Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 16th August 1940.

No. 9165-E.—Sri Udayanath Misra, temporary Assistant Engineer, is granted earned leave for the period from the 23rd January 1940 to the 7th March 1940, leave on medical certificate for the period from the 8th March 1940 to the 7th May 1940 and extraordinary leave for the period from the 8th May 1940 to the 28th July 1940, under the note to rule 18 (i) of the Orissa Leave Rules, 1939.

The 20th August 1940.

No. 9285-E.—It is hereby notified for general information that Mr. Binay Bhushan Ray, B.Sc.(Cal.), M.Sc.(Lond.), A. Inst. P., A.M.I.E.E., who was appointed as Electrical Engineer and Electric

Inspector, Orissa, in notification No. 6983-E., dated the 25th June 1940, is appointed to perform the functions of the Electric Inspector of Orissa under the Indian Electricity Act, 1910 (IX of 1910).

By order of the Governor,

S. K. ROY,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATIONS.

The 19th August 1940.

No. 5888-A.—Sri Shyam Sundar Patra, Sub-Deputy Magistrate and Sub-Deputy Collector, on return from leave, is posted to the headquarters station of the district of Cuttack.

He is appointed to be a Magistrate of the second class.

The 19th August 1940.

No. 5901-A.—The services of the following Sub-Deputy Magistrates and Sub-Deputy Collectors at present employed at the stations noted against their names are placed at the disposal of the Revenue Department for employment in the Ganjam and Koraput Settlement :—

1. Sri Dibyasinha Patnaik—Jajpur.
2. Sri Shyam Sundar Patra—Bhadrak.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 15th August 1940.

No. 4450-Rev.-IV-63/40.—Sri Radhamohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Cuttack, is transferred as Second Officer, Berhampur subdivision in the district of Ganjam.

E. R. WOOD,

Revenue Commissioner.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS.

NOTIFICATIONS.

The 17th August 1940.

No. 10131-M.—Dr. Mahendra Chandra Misra, M.B., B.S., Civil Assistant Surgeon of the Balasore Sadr Hospital, is appointed as Teacher of Physiology, Orissa Medical School, Cuttack, with effect from the forenoon of the 15th July 1940, vice Dr. R. Mohanty, Civil Assistant Surgeon.

The 17th August 1940.

No. 10132-M.—Dr. Rai Krishna Mohanty, M.B., B.S., Teacher of Anatomy, Orissa Medical School, Cuttack, held charge of the office of the Teacher of Physiology, Orissa Medical School, in addition to his own duties from the afternoon of the 6th July to the forenoon of the 15th July 1940, vice Dr. S. B. Rabbi, Civil Assistant Surgeon, deputed to military service.

G. VERGHESÉ, LT.-COL., I.M.S.,

Director of Health and Inspector-General of Prisons, Orissa.

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATIONS.

The 19th August 1940.

No. 2382-Regn./XL. 10/40.—Sri Chandra Sekhar De, Sub-Registrar of Debidole in the district of Cuttack, is granted leave on average pay for twenty-three days on medical certificate, with effect from the 2nd July 1940.

The 19th August 1940.

No. 2383-Regn./XL. 10/40.—Maulavi Makbul Hosain Khan, probationary Sub-Registrar of Cuttack, was temporarily appointed to act as the Sub-Registrar of Debidole, with effect from the 9th July 1940 to the 24th July 1940, vice Sri Chandra Sekhar De, granted leave

E. R. WOOD,

Inspector-General of Registration.

OFFICE OF THE CONSERVATOR OF
FORESTS.

NOTIFICATIONS.

The 14th August 1940.

No. 4764-Forests.—With effect from the date of this notification the following Forest Rangers whilst in charge of a range are empowered under section 68 (1) of the Indian Forest Act (Act XVI of 1927) to compound Forest offences, and to accept money not exceeding Rs. 50 in each case by way of compensation, and to release property, seized as liable to confiscation, concerning such cases :—

| | Pay. Rs. |
|----------------------------------|-------------|
| 1. Sri Damodar Das ... | 125 |
| 2. Maulvi Shaikh Abdullah ... | 100 |
| 3. Maulvi Muhammad Abdus Sattar. | 100 |

The 15th August 1940.

No. 4798-Forests.—With effect from the date of this notification Sri Dayanidhi Chaudhury, A.C.F., on probation, is empowered under section 68(1) of the Indian Forest Act (Act XVI of 1927) to compound Forest offences, and to accept money not exceeding Rs. 50 in each case by way of compensation, and to release property, seized as liable to confiscation, concerning such cases.

J. W. NICHOLSON,

*Conservator of Forests, Orissa.*SUBORDINATE EDUCATIONAL
SERVICE.

NOTIFICATIONS.

The 14th August 1940.

No. 14.—Sri Damarudhar Das, M.A., Dip.-in-Edn., a Sub-Inspector of Schools in the district of Balasore, is appointed to act, until further orders, as Inspector of Sanskrit Schools, Orissa, in the upper division of the Subordinate Educational Service, with effect from the date on which he joins the appointment.

The 18th August 1940.

No. 15.—Maulavi Husain Khan, a Sub-Inspector of Schools in the district of Cuttack, now officiating as Deputy Inspector of Schools, Bhadrak in the district of Balasore, is allowed leave on average pay for one month under rules 150 and 155-57 of the Orissa Service Code, with effect from the 13th July 1940.

2. Notification No. 9, dated the 2nd July 1940, published at page 135 of the *Orissa Gazette*, dated the 5th July 1940, is hereby cancelled.

S. C. TRIPATHI,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 14th August 1940.

No. 8929.—Whereas as the result of an inspection made under section 37 of the Bihar and Orissa Co-operative Societies Act (VI of 1935) of the Pingaleswar Nuagan No. 2 Co-operative Society bearing registration No. 164/O of 11th March 1923 in the district of Puri, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Agent in charge of the Puri Central Co-operative Bank to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 21st August 1940.

No. 9232.—Whereas the winding up of the affairs of the Bichhakhandi Co-operative Society bearing registration No. 117/CU. of the 29th September 1926 in the district of Cuttack ordered in notification No. 3043, dated the 25th June 1937, published in the *Orissa Gazette* of the 2nd July 1937 is now complete, I hereby, in exercise of the power conferred by sub-section (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.**The 13th August 1940.*

The candidates named below are declared to have passed the departmental examination completely, having now passed in the subjects noted against each in the Supplementary Examination held in June 1940:—

(IN ORDER OF MERIT.)

1. J. Krishna Murty* ... Oriya.
2. Taratarini Patnaik† ... Oriya.
3. Sailendra Nath Mitra ... Oriya.
4. Mrutunjaya Mahapatra Banking (Junior Inspector).

* Distinction in "Co-operation".

† Distinction in "Auditing".

S. SOLOMON,

Registrar, Co-operative Societies, Orissa.